23

NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 11.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)/ No.01/ BB / 2017	-	Hearing	Rule 6 of	Belthangady Taluk Rubber Groweri Marketing & Processing Co-op Ltd Vs. Falcon Tyres Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
i,	SANGEET HA.M.S 8123246442	Operational Creditors	Contesto

No representation for petitioner. Final order passed by the Hon'ble High Court is not filed. Petitioner to file the order copy of the Hon'ble High Court.

List on 18.08.2017.

MEMBER (J)

MEMBER (T)